A BRIEF REPORT

OF

THE BUSINESS TRANSACTED DURING THE
FOURTH SESSION

(13, 14, 15 AND 18 DECEMBER, 2017)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2017
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GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2017
PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Fourth Session, which was held on 13, 14, 15 and 18 December, 2017.

PORVORIM – GOA
2/1/2018

N.B. SUBHEDAR
SECRETARY, LEGISLATURE

1. INTRODUCTION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Smt. Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 13th November, 2017, summoned the Fourth Session of the Seventh Legislative Assembly of the State of Goa, which commenced on the 13th December, 2017 at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House has transacted an effective and significant business during its 4 sittings and had a total duration of 20 hours and 35 minutes.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 20 hours and 35 minutes.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Dates of sittings</th>
<th>Duration of sittings</th>
<th>Total duration of the sittings</th>
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<td></td>
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<td>Hours</td>
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<td>1.</td>
<td>13.12.2017</td>
<td>11 30 AM to 1 17 PM</td>
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<thead>
<tr>
<th>Sl. No.</th>
<th>Name of the Hon. Member</th>
<th>No of day/s attended the Session</th>
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<tbody>
<tr>
<td>1.</td>
<td>Shri Dayanand Raghunath Sopate</td>
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<td>2.</td>
<td>Shri Rajesh Patnekar</td>
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<td>3</td>
<td>Shri Nilkanth Ramnath Halarnkar</td>
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<td>Smt. Jennifer Monserrate</td>
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<td>Shri Pratapsingh Raoji Rane</td>
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<td>Shri Ravi Sitaram Naik</td>
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<td>Shri Digambar Vasant Kamat</td>
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<td>19</td>
<td>Shri Luizinho Faleiro</td>
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<td>20</td>
<td>Shri Clafasio Dias</td>
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<td>Shri Filipe Nery Rodrigues</td>
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<td>24</td>
<td>Shri Prasad Shashikant Gaonkar</td>
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<td>25</td>
<td>Shri Isidore Aleixinho Fernandes</td>
<td>4</td>
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</tbody>
</table>
DATE OF SITTING OF THE SESSION

13.12.2017

1. NATIONAL ANTHEM
   The National Anthem was played at the commencement of the Session on the 13th December, 2017 at 11 30 AM at the Assembly Hall, Porvorim, Goa.

2. QUESTIONS
   (I) STARRED QUESTIONS
   (a) Questions Answered:-
      Starred Questions at Sl. Nos. 1C, 2A and 3C for the day were orally answered.
   (b) Replies laid:-
      Replies to the rest of the Starred Questions were laid on the Table.
   (II) UNSTARRED QUESTIONS
      Replies Laid:-
      Replies to Questions in Unstarred list (Corrected) were laid on the Table.

3. ZERO HOUR MENTIONS
   The Hon.Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 4 Zero Hour Mentions and the steps/measures the Government has undertaken or proposes to undertake in the following matters:
   1. The subject matter of the Zero Hour Mention, tabled by Shri Parvin Zantye, MLA, was as regards to ensure that more ferry boats are deployed on the Chodan-Madel-Ribandar Ferry route during the peak hours.
      Shri Ramkrishna Dhavalikar, Minister for River Navigation, replied to the Mention.
   2. The subject matter of the Zero Hour Mention, tabled by Shri Clafasio Dias, MLA, was as regards to resolve expeditiously the matter of the frequent power shut downs/failures at Cuncolim.
      Shri Pandurang Madkaikar, Minister for Power, replied to the Mention.
   3. The subject matter of the Zero Hour Mention, tabled by Shri Rajesh Patnekar, MLA, was as regards to ensure regular water supply to Dhumole, Amthane, Savardhat, Menkurem and Sal villages.
Shri Ramkrishna Dhavalikar, Minister for P.W.D., replied to the Mention.

4. The subject matter of the Zero Hour Mention, tabled by Shri Carlos Almeida, MLA was as regards the fear and anxiety in the minds of the people of Vasco, that due to the construction of ramp at Vasco on F.L. Gomes Road, near the market, by the National Highway Authorities linking NH-17B, would be dangerous to the lives of the citizens of Vasco and would be a traffic disaster as the landing point is located in a densely populated business area.

Shri Ramkrishna Dhavalikar, Minister for P.W.D., replied to the Mention.

4. **OBITUARY REFERENCES**

Dr. Pramod Sawant, the Hon. Speaker, made Obituary References to the passing away of the following distinguished luminaries:

2. **Late Shri Dulo Kuttikar**, former Legislator of the Third Legislative Assembly of Goa, Daman and Diu from Quepem Constituency and a veteran Freedom Fighter, passed away on the 26th September, 2017.
3. **Late Shri Arun Sadhu**, a renowned Litterateur, Author and a veteran Journalist, passed away on the 25th September, 2017.
4. **Late Shri Yusuf. M. Shaikh**, a noted Konkani Poet and recipient of the prestigious State Award for Excellence in Literature, passed away on the 7th October, 2017.
5. **Late Girija Devi**, legendary Hindustani Classical singer/vocalist, ‘Thumri’ exponent and recipient of the prestigious Padma Vibhushan Award, passed away on the 24th October, 2017.
6. **Late Dr. Suhasini Koratkar**, a veteran Hindustani Classical vocalist and singer, passed away on the 7th November, 2017.
7. **Late Shri Priya Ranjan Dasmunsi**, former Union Minister, former Member of Parliament and former President of the All India Football Federation and Architect of Indian Football, passed away on the 20th November, 2017.
8. **Late Shri Pandit Narayanrao Bodas**, a noted theatre artiste and singer/musician, passed away on the 27th November, 2017.

9. **Late Shri Jaisinh Maganlal**, a noted Industrialist and a Philanthropist, passed away on the 27th November, 2017.

10. **Late Shri Dr. J.C. Almeida**, former Chief Secretary of Goan Origin and a distinguished Administrator, passed away on the 28th November, 2017.

11. **Late Shri Shashi Kapoor**, a veteran actor and recipient of the prestigious Padma Bhushan and Dada Saheb Phalke Awards, passed away on the 4th December, 2017.

12. **Late Shri Jaganath Pednekar**, senior Freedom Fighter who fought rigorously for the freedom of Goa, passed away on 24th November, 2017.

13. **Late Shri Balwantrao Dessai** a senior Freedom Fighter, passed away on the 10th November, 2017.

14. **Late Shri H.M.Marathe**, a noted Litterateur, passed away on 2nd October, 2017.

15. **Late Shri Vasu Krishna Naik**, a Goan Journalist, passed away on 23rd September, 2017.

16. **Late Shri Arjan Singh**, former Marshal of the Indian Air Force and recipient of the prestigious Padma Vibhushan Award, passed away on the 16th September, 2017.

17. **Late Shri Ganpat Govind Punalkar**, a senior Freedom Fighter, passed away on 18th September, 2017.


19. **Late Shri Mhableshevar Redkar**, noted Goan Marathi Natya Sahithik director, writer of Marathi dramas, passed away on 6th November, 2017.

20. **Late Shri Dr. Shridhar Phadke**, an eminent Educationist and recipient of the State Award for best Teacher, passed away on the 9th September, 2017.

21. **Late Shri V.N. Dhandekar**, Ex-Director of Education Department and an eminent educationist, passed away on the 13th April, 2017.

The following Members spoke on the Obituary References:
1. Shri Churchill Alemao, MLA
2. Shri Rajesh Patnekar, MLA
3. Shri Govind Gaude, Minister for Art and Culture
4. Shri Rohan Khaunte, Minister for Revenue
5. Shri Mauvin Godinho, Minister for Panchayats
6. Shri Digambar Kamat, MLA
7. Shri Prasad Gaonkar, MLA  
8. Shri Pandurang Madkaikar, Minister for Power  
9. Shri Vijai Sardesai, Minister for Town and Country Planning  
10. Shri Michael Lobo, Deputy Speaker  
11. Shri Chandrakant Kavalekar, Leader of Opposition  
12. Shri Pratapsingh Rane, MLA  
13. Shri Ramkrishna Dhavalikar, Minister for P.W.D.

The House paid rich tributes to the passing away of these luminaries. Thereafter, the Obituary References were unanimously passed by the House and the House stood in silence for 1 minute as a mark of respect to the departed souls.

5. **CONGRATULATORY MOTION**

S/Shri Chandrakant Kavalekar, Leader of Opposition and Clafasio Dias, MLA, moved the following:

1. “This House congratulates Miss Maria Alysia Gomes from Cuncolim, who represented India at Panama and has brought laurels to India and Goa by winning the Crown “Reina Major Intercontinental Queen beyond beauty 2017.” She was also awarded the title for best National Costume and for best Physique. The beauty contest was organized by Reina Intercontinental San Jose Costa Rica, which was held from the 24th September to the 28th September, 2017 in Panama city.”

The following Members spoke on the Motion:

1. Shri Chandrakant Kavalekar, Leader of Opposition  
2. Clafasio Dias, MLA

Thereafter, the House unanimously passed the above mentioned Congratulatory Motion.

6. **PAPERS LAID ON THE TABLE OF THE HOUSE**

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<tr>
<th>Sl. No.</th>
<th>Papers laid by Chief Minister/Minister</th>
<th>Papers laid on the Table of the House</th>
<th>Date on which the Papers were laid on the Table of the House</th>
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</table>
5. The Twentieth Annual Report for the year 2012-13 of the Goa State Horticultural Corporation Ltd.

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<tr>
<th>Sl. No.</th>
<th>Bills Assented by the Hon. Governor of Goa</th>
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7. BILLS ASSENTED

The Assent of the Hon. Governor of Goa to the following 16 Bills passed by the Seventh Legislative Assembly were reported by the Secretary, Legislature, on the 13th December, 2017:
8. **SECOND REPORT OF THE BUSINESS ADVISORY COMMITTEE REPORT PRESENTED**

Shri Manohar Parrikar, the Hon. Chief Minister, presented the Second Report (2017) of the Business Advisory Committee to the House. The Motion was put to vote of the House and was adopted on the 13th December, 2017.

(The House was adjourned at 1 17 PM to meet at 11 30 AM on Thursday, the 14th December, 2017)

**DATE OF SITTING OF THE SESSION**

14.12.2017

1. **QUESTIONS**

   (I) **STARRED QUESTIONS**

   (a) **Questions Answered:-**

   Starred Questions at Sl. Nos. 1A, 2A, 3B, 4A and 5A for the day were orally answered.

   (b) **Replies laid:-**

   Replies to the rest of the Starred Questions were laid on the Table.

   (II) **UNSTARRED QUESTIONS**

   **Replies Laid:-**

   Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. **ZERO HOUR MENTIONS**

   The Hon.Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 6 Zero Hour Mentions and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

   1. The subject matter of the Zero Hour Mention, tabled by Shri Pratapsingh Rane, MLA, was as regards the rising accidents in the State due to the rise in the number of vehicles and the two wheelers, thereby causing danger to the lives of the people.

   Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

   2. The subject matter of the Zero Hour Mention, tabled by Shri Clafasio Dias, MLA, was as regards to de-notify the State Highway No. 8 in Chandor village, being the ancient Capital and a heritage
village with many houses with historical importance and old Portuguese architectural houses, fearing damage being allegedly done to the existing structures of historical importance. Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

3. The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavalekar, Leader of the Opposition, was as regards the domestic tourists visiting the State of Goa via private buses and automobiles using road side areas in Goa for cooking, thus giving rise to alarming problems of garbage, sanitation, safety, health and security, which is affecting the people of Goa.
Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

4. The subject matter of the Zero Hour Mention, tabled by Shri Isidore Fernandes, was as regards the residents/people of the coastal area in Canacona Taluka, mainly. “Val” in Village Panchayat of Agonda are imposed water consumer bills for commercial activities, when the consumers possess domestic connections.
Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

5. The subject matter of the Zero Hour Mention, tabled by Shri Antonio Fernandes, was as regards the irregular water supply problem faced by the people of St. Cruz Constituency since last month.
Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

6. The subject matter of the Zero Hour Mention, tabled by Shri Pravin Zantye, MLA, was as regards the persistent demand from the people of Chodan-Madel, the Village Panchayat and also from the people of Mayem, Narao, Pilgao and other villagers of Bicholim Taluka, for the construction of bridge between Chodan and Salvador-do-Mundo.
Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

3. CONGRATULATORY MOTIONS

Shri Nilkanth Halarnkar, MLA, moved the following:
“This House congratulates Miss Shrungi Bandekar, Master Yash Gaonkar, Master Jerry D’Mello, Master Sohan Ganguly, Miss Suman Patil and other team Members for winning
Gold, Silver and Bronze medals in Swimming Category and Miss Megan. D. Almeida for winning Gold in diving including Shri Surjit Ganguly team Coach and Miss Shresha Jampula, for winning silver medal for boxing at the 63rd National School Games in New Delhi, thus bringing pride and glory to swimming and diving sports.

The following Members spoke on the Motion:

1. Shri Nilkanth Halarnkar, MLA
2. Shri Digambar Kamat, MLA
3. Shri Rohan Khaunte, Minister for Revenue
4. Shri Isidore Fernandes, MLA
5. Shri Manohar Parrikar, Chief Minister

The Congratulatory Motion was adopted unanimously.

2. Shri Rajesh Patnekar, MLA, moved the following:

“This House congratulates Shri Amit Parab, resident of Mulgaon village for being appointed as a Colonel in Indian Army, thus bringing pride moments to the State of Goa.

The Congratulatory Motion was adopted unanimously.

4. PAPERS LAID ON THE TABLE OF THE HOUSE

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<tr>
<th>Sl. No.</th>
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</table>
4. Shri Rohan Khaunte, Minister for Revenue And Information Technology


14.12.2017

5. CALLING ATTENTIONS

The Hon. Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 2 Calling Attention and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Calling Attention, tabled by Shri Ravi Naik, MLA, was as regards the fear and anxiety in the minds of the people of Goa about the pathetic condition of the Sub District Hospital at Ponda, due to overflowing chambers of sewerage pipe lines, lack of proper doors in the ladies toilet, pathetic condition of C.C.T.V. cameras and telephones in the lift.

Shri Vishwajit Rane, Minister for Health, made a statement in regard thereto.

Shri Ravi Naik, MLA, sought clarifications.

2. The subject matter of the Calling Attention, tabled by Shri Pratapsingh Rane, MLA, was as regards the fear and anxiety in the minds of the people of Goa due to the increase in the dacoities and thefts, as the people (migrants) from other parts of India are involved who have been history sheeters and have committed crimes such as dacoities, thefts, murders.

The steps/action the Government intends to take to prevent such incidents in the State.

Shri Manohar Parrikar, Chief Minister, made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Pratapsingh Rane, MLA
2. Shri Michael Lobo, Deputy Speaker
3. Shri Digambar Kamat, MLA
4. Shri Churchill Alemao, MLA
6. GOVERNMENT BILLS INTRODUCED

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Title of the Bill</th>
<th>Name of the Chief Minister/Minster who moved the Motion for Introduction, Consideration and Passing of the Bill</th>
<th>Date of Introduction of the Bill</th>
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7. PRESENTATION, DISCUSSION, VOTING AND PASSING OF THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-2018 (SECOND BATCH)

The Supplementary Demands for Grants for the year 2017-2018 (Second Batch) were presented, discussed, voted and passed and the corresponding – The Goa Appropriation Bill, (No.4) 2017 (Relating to the Supplementary Demands for Grants for the year 2017-2018) (Second Batch) was introduced, considered and passed on the 14th December, 2017. (The House was adjourned at 3 34 PM to meet at 11 30 AM on Friday, the 15th December, 2017)
1. **QUESTIONS**

(I) **STARRED QUESTIONS**

(a) **Questions Answered:**
- Starred Questions at Sl. Nos. 1A, 2A, 3A, 4A and 6A for the day were orally answered.

(b) **Reply Postponed:**
- Replies to Starred Question No. 6C of Shri Antonio Fernandes, MLA, was postponed to the next Session.

(c) **Replies laid:**
- Replies to the rest of the Starred Questions were laid on the Table.

(II) **UNSTARRED QUESTIONS**

- Replies Laid:
  - Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. **ZERO HOUR MENTIONS**

The Hon.Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 7 Zero Hour Mentions and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Zero Hour Mention, tabled by Shri Luizinho Faleiro, MLA was as regards the non implementation of the assurance given to the Bal Rath Employees Association as regards the increase in the salaries of the drivers and the attendants.

   Shri Manohar Parrikar, Chief Minister, replied to the mention.

2. The subject matter of the Zero Hour Mention, tabled by Shri Digambar Kamat, MLA, was as regards that the condition of the footbridge near Konkan Railway Station Road, at Margao, should be efficiently improved.

   Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

3. The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavalekar, Leader of the Opposition, was as regards the fear and anxiety in the minds of the residents of villages of Chinchinim and Cuncolim, that due to the proposed widening of the existing NH-17, there should not be any damage caused to the existing houses.

   Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.
4. The subject matter of the Zero Hour Mention, tabled by Shri Wilfred D’Sa, MLA, was as regards the non construction of underpass in a stretch between Dongorim, Nuvem and Tata Showroom on Western bypass.
Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

5. The subject matter of the Zero Hour Mention, tabled by Shri Clafasio Dias, was as regards the expansion of the existing stretch of road in the Municipal jurisdiction of Cuncolim Constituency and instead keep the same proposed National Highway 17 route passing parallel to Konkan Raiklway route in Cuncloim Constituency.
Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the Mention.

6. The subject matter of the Zero Hour Mention, tabled by Shri Nilesh Cabral, MLA, was as regards the fear and anxiety in the minds of the residents of Assolda Village Panchayat in Curchorem Constituency, that the work of the Railway over bridge has not commenced at the level crossing located in between Dodiyal and Baag Village of Assolda Panchayat, which is known as Railway LC-17.
Shri Manohar Parrikar, the Hon. Chief Minister replied to the mention.

7. The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavlekar, Leader of the Opposition, was as regards the fear and anxiety in the minds of the people of Goa, due to the ongoing work on both the bridges at Porvorim and Cortalim, there is a lot of traffic congestion, thus causing hardships to the commuters.
Shri Manohar Parrikar, Chief Minister and Shri Ramkrishna Dhavalikar, Minister for P.W.D. replied to the mention.

3. CONGRATULATORY MOTIONS
1. S/Shri Chandrakant Kavlekar, Leader of the Opposition, Luizinho Faleiro, Pratapsingh Rane, Digambar Kamat, Ravi Naik, Dayanand Sopте, Nilkanth Halarnkar, Aleixo.R. Lourenco, Antonio Fernandes, Isidore Fernandes, Nilkanth Halarnkar, Filipe Nery Rodrigues, Clafasio Dias and Wilfred D’Sa, MLAs, moved the following:
“This House congratulates Shri Rahul Gandhi, Member of Parliament, Lok Sabha, for being elected unopposed as the President of the Indian National Congress Party, for his dynamic visionary leadership.”

The following Members spoke on the Motion:

1. Shri Chandrakant Kavalekar, Leader of the Opposition.
2. Shri Luizinho Faleiro, MLA
3. Smt. Jennifer Monserrratte, MLA
4. Shri Digambar Kamat, MLA
5. Shri Nilkanth Halarnkar, MLA
6. Shri Aleixo. R. Lourenco, MLA
7. Shri Dayanand Sopte, MLA
8. Shri Francisco Silveira, MLA
9. Shri Churchill Alemao, MLA
10. Shri Antonio Fernandes, MLA
11. Shri Subhash Shirodkar, MLA
12. Shri Pratapsingh Rane, MLA
13. Shri Ravi Naik, MLA
14. Shri Isidore Fernandes, MLA
15. Shri Manohar Parrikar, Chief Minister

The Congratulatory Motion was unanimously adopted by the House.

2. Shri Nilesh Cabral, MLA, moved the following:

1. “This House congratulates Smt. Hema Sardessai, a Goan singing sensation, for being selected by Tony Mercedes to sing for Prestigious Hollywood Music Albums in U.S.A., thus bringing name and fame to the State of Goa in the International singing arena.”

The following Members spoke on the Motion:

1. Shri Nilesh Cabral, MLA
2. Shri Glenn Ticlo Souza, MLA
3. Shri Mauvin Godinho, Minister for Panchayats
4. Shri Manohar Parrikar, Chief Minister
5. Shri Michael Lobo, Deputy Speaker

The Congratulatory Motion was unanimously adopted by the House.
4. **CALLING ATTENTIONS**

The Hon. Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 1 Calling Attention and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Calling Attention, tabled by Shri Pratapsingh Rane, MLA, was as regards the steps/measures the Government has undertaken or proposes to undertake against the drug mafia and expatriate them out of the State as “Persona non Grata”.

Shri Manohar Parrikar, Chief Minister postponed the Calling Attention for reply to 18/12/2017.

5. **PRIVATE MEMBERS’ RESOLUTIONS**

The following four Private Members’ Resolutions were admitted, moved and discussed. Out of which, 2 Resolutions were unanimously passed by the House and the other 2 Resolutions were withdrawn by the Members after obtaining adequate replies from the Government on the 15th December, 2017:

1. The subject matter of the Private Members’ Resolution, tabled by Shri Ravi Naik, MLA, was as regards that the House expresses concern about the coal pollution that is happening due to excessive coal handling at MPT and recommends that the issue be taken to appropriate Authority for redressal.

The following Members spoke on the Resolution:

1. Shri Ravi Naik, MLA
2. Shri Luizinho Faleiro, MLA
3. Shri Aleixo. R. Lourenco, MLA
4. Shri Carlos Almeida, MLA
5. Shri Francisco Silveira, MLA
6. Shri Nilesh Cabral, MLA
7. Shri Deepak Prabhu, MLA
8. Shri Churchill Alemao, MLA
9. Shri Milind Naik, MLA
10. Smt. Alina Saldanha, MLA
11. Shri Vijai Sardesai, Minister for Town and Country Planning
2. The subject matter of the Private Members’ Resolution, tabled by Shri Rajesh Patnekar, MLA, was as regards recommending the Government to construct exclusively a well-equipped cricket stadium in Goa.

The following Members spoke on the Resolution:
1. Shri Rajesh Patnekar, MLA
2. Shri Nilesh Cabral, MLA
3. Shri Churchill Alemao, MLA

Shri Manohar Azgaonkar, Minister for Sports replied to the points raised by the mover.

The Private Members’ Resolution was unanimously passed by the House on the 15th December, 2017, after obtaining adequate reply from the Government on the 15th December, 2017.

3. The subject matter of the Private Members’ Resolution, tabled by Shri Chandrakant Kavalekar, Leader of the Opposition, was as regards recommending the Government to allay the sufferings of the people affected by Selaulim Dam Rehabilitation by ensuring that the allocated area of 10,000 Sq. Mtrs for agricultural purpose and area of 400 Sq. Mtrs for housing purpose be given to all 643 sufferers in the said designated area to be transferred from Cultivator Occupant Class –II to Occupant Class-I such that all affected have ownership rights which was promised and is being denied for so long.

The following Members spoke on the Resolution:
1. Shri Chandrakant Kavalekar, Leader of the Opposition
2. Shri Prasad Gaonkar, MLA
3. Shri Churchill Alemao, MLA
4. Shri Ravi Naik, MLA
5. Shri Nilesh Cabral, MLA
6. Shri Pratapsingh Rane, MLA
   Shri Vinoda Palienkar, Minister for Water Resources, replied to the points raised by
   the mover.

The Private Members’ Resolution was withdrawn by the mover of the Resolution after obtaining
adequate reply from the Government on the 15th December, 2017.

4. The subject matter of the Private Members’ Resolution, tabled by Shri Chandrakant
Kavalekar, Leader of the Opposition, was as regards recommending the Government to
provide morgue facilities in all the full fledged Primary Health Centres so as to ease the burden on
the existing morgue facilities at Goa Medical College, Bambolim and Hospicio Hospital, Margao
and also for the convenience of people from rural areas and the families of the deceased persons.
The following Members spoke on the Resolution:
1. Shri Chandrakant Kavalekar, Leader of the Opposition
2. Shri Nilesh Cabral, MLA
3. Shri Carlos Almeida, MLA
4. Shri Glenn Ticlo Souza, MLA
5. Shri Antonio Fernandes, MLA
6. Shri Churchill Alemao, MLA
   Shri Vishwajit Rane, Minister for Health replied to the points raised by the mover.

This Private Members’ Resolution was withdrawn by the mover of the Resolution after obtaining
adequate reply from the Government on the 15th December, 2017.

(The House was adjourned at 7 26 PM to meet at 11 30 AM on Monday, the 18th
December, 2017)

DATE OF SITTING OF THE SESSION

18.12.2017

1. QUESTIONS
   (I) STARRED QUESTIONS
   (a) Questions Answered:-
       Starred Questions at Sl. Nos. 1B, 3A, 5A, 6C and 7A for the day were orally
       answered.
(c) **Replies laid**: -
Replies to the rest of the Starred Questions were laid on the Table.

(II) **UNSTARRED QUESTIONS**
Replies Laid:
Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. **ZERO HOUR MENTIONS**

The Hon.Members, efficiently utilized the Parliamentary devices to call the attention of the House on the following matters of urgent public importance in the form of 7 Zero Hour Mentions and the steps/measures the Government has undertaken or proposes to undertake in the following matters:

1. The subject matter of the Zero Hour Mention, tabled by Shri Churchill Alemao, MLA, was as regards the installation of speed breakers in Benalim Constituency.
   Shri Ramkrishna Dhavalikar, the Minister for P.W.D. replied to the mention.

2. The subject matter of the Zero Hour Mention, tabled by Shri Prasad Gaonkar, was as regards the frequent breakage of machinery of Sanjivani Sahakari Karkhana, at Dharbandora.
   Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

3. The subject matter of the Zero Hour Mention, tabled by Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, was as regards the fear and apprehension in the minds of the Home Guards and their families that the number of Home Guards recruited in the various Departments on daily wages basis, pose a danger as regards the reduction in their monthly income because the departments have reduced their monthly working days.
   Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

4. The subject matter of the Zero Hour Mention, tabled by Shri Ravi Naik, MLA, was as regards the fear and apprehension in the minds of the people of Ponda, due to digging of all roads in Ponda Constituency, by P.W.D. for laying of sewerage pipelines and the Gas Authority of India laying gas pipelines, thus creating traffic hazard and congestion.
   Shri Ramkrishna Dhavalikar, the Minister for P.W.D. replied to the mention.

5. The subject matter of the Zero Hour Mention, tabled by Shri Francisco Silveira, MLA, was as regards the fear and apprehension in the minds of the people of St. Andre Constituency, especially people from Azossim Mandur, Dongari and Neura, due to the flooding of Khazan agricultural land with saline water, due to the opening the door gates of the sluice gates for fishing...
activities, thus causing damage to the paddy fields and the steps/measures the Government intends or has undertaken in the matter.

Shri Rohan Khaunte, the Hon. Minister for Revenue, replied to the Mention.

6. The subject matter of the Zero Hour Mention, tabled by Shri Rajesh Patnekar, MLA, was as regards the steps/measures the Government intends or has undertaken as regards the employment of the D.Ed. trained candidates.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Mention.

7. The subject matter of the Zero Hour Mention, tabled by Shri Nilesh Cabral, MLA, was as regards the steps/measures the Government intends or has undertaken as regards the efficient functioning of the gymnasium and the SAG ground in Curchorem.

Shri Manohar Azgaonkar, the Hon. Minister for Sports, replied to the Mention.

The Government replied adequately thereto the above mentioned Zero Hour Mentions.

3. CONGRATULATORY MOTIONS

(1) S/Shri Deepak Prabhu and Glenn Souza Ticlo, MLAs moved the following:

“This House congratulates Shri Apa Gaunkar for being awarded with “Annasaheb Kirloskar Puraskar” and “Maharashtra Rajya Sangeet Natya Lekhan Puraskar 2017” and also Shri Laxman Kashiram Mhambrey from Corjuem-Aldona,Bardez-Goa for being awarded Rangseva Puraskar both by Bal Gandharva Mitra/Rasik Mandal,Pune in the hands of Shri Suresh Prabhakar Prabhu ,Hon Minister for Commerce and Industry, Government of India, thus bringing glory to the State of Goa.”

The following Members spoke on the Motion:-

1. Shri Deepak Pauskar, MLA
2. Shri Glenn Souza Ticlo, MLA
3. Shri Govind Gaude, Minister for Art & Culture

The Motion was adopted unanimously.

(2) Shri Rohan Khaunte, Minister for Revenue moved the following:

“This House congratulates Mr Lenny D’Gama, for achieving excellent records in boxing field, and was selected as the best International Referee (3 stars) for Olympic in Boxing 2014. He had been awarded the Best International Technical
Official by the Asian Boxing Confederation (ASBC) during the “Best of the Asians 2017” in Asia thus bringing laurels and pride to the State of Goa and a great honour for India.”

The following Members spoke on the Motion:

1. Shri Rohan Khaunte, Minister for Revenue
2. Shri Jayesh Salgaonkar, Minister for Housing
3. Shri Glenn Souza Ticlo, MLA
4. Shri Manohar Azgaonkar, Minister for Sports

The Motion was adopted unanimously.

4. PAPERS LAID ON THE TABLE
   (1) Shri Manohar Parrikar, the Hon. Chief Minister laid the following on the Table of the House:
      (b) Laying of Rules/Regulations/Sub-rules/Bye-Laws schemes under the Act and date of Notification/order and notices issued by the authorities to whom the powers to frame them are delegated. (Science Technology Department).
      (c) Laying of Rules/Regulations/Sub-rules/Bye-Laws/and Notification (Environment Department).
      (d) the Laying of Rules/ Regulations/Bye-Laws/ and Notifications Rules2016-17 (Urban Development).

5. POSTPONED CALLING ATTENTION
   Shri Pratapsingh Rane, MLA called the attention of the Chief Minister to the following:
   “Fear and anxiety in the minds of the people of Goa to take urgent and strict action on persons who are known to be Drug Mafia, who are coming to Goa to operate illegal drug trade in the State and such suspected persons are needed to be watched and be expatriated out of the State as “Persona non Grata.”

   Shri Manohar Parrikar, the Hon. Chief Minister made a statement in regard thereto.

   The following Members sought clarifications:
   1. Shri Pratapsingh Rane, MLA
   2. Shri Churchill Alemao, MLA
   3. Shri Nilesh Cabral, MLA
   4. Shri Dayanand Sopte, MLA
   5. Shri Aleixo R. Lourenco, MLA
6. Shri Luizinho Faleiro, MLA
7. Shri Rajesh Patnekar, MLA
8. Shri Michael Lobo, the Hon. Deputy Speaker

6. CALLING ATTENTIONS

(1) Shri Carlos Almeida, MLA called the attention and sought clarifications of the the Hon. Minister for Revenue to the following:

“Fear and anxiety in the minds of the people of Vasco that the Government land admeasuring 3964 square meters in the heart of Vasco-da-Gama town presently leased for construction of auditorium and town hall. The said land is surveyed under Chalta nos. 21 (pt), 22(pt) and 23(pt) of the PT Sheet no.88 of City Survey Vasco. The lease period is due to expire on 16.12.2017. No extension be granted as public land in question is located in prime central locality of Vasco and is the only vacant Government property available within the town. The land can be utilized for greater public purpose for the benefit of the citizens of Vasco and Mormugao Taluka in particular and Goa as a whole. The steps Government intends to take in the matter.”

Shri Rohan Khaunte, the Hon. Minister, for revenue made a statement in regard thereto.

(2) Shri Nilesh Cabral, MLA called the attention and sought clarifications of the the Hon. Chief Minister to the following:

“Fear and apprehension in the minds of the people of Goa regarding financial stability of the State Government in view of the reported excessive borrowing of the State for development of Rs.10,000/- crores with gross borrowing of Rs.13,000/- crores. This result is per capita loan of Rs. 90,000/-. The Steps Government intends to take in the matter.”

Shri Manohar Parrikar, the Hon. Chief Minister made a statement in regard thereto.
Shri Digambar Kamat, Chairman presented the Seventeenth Report of the Committee on Public Undertakings on the Reports of the Comptroller and Auditor General of India for the year ended 2009-2010.

8. **GOVERNMENT BILLS-CONSIDERED AND PASSED**

(1) Shri Manohar Parrikar, the Hon. Chief Minister moved that The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2017 be taken into consideration;
The Motion for consideration of the Bill was put to vote and adopted. Clauses 2 to 6, Clause 1, the enacting formula and the long title were put to vote and adopted. The Motion for passing of the Bill was put to vote and passed.

(2) Shri Rohan Khaunte, the Hon. Minister for Revenue moved that The Goa Land Revenue Code (Amendment) Bill, 2017 be taken into consideration;
The following Members spoke on the Bill:-

1. Shri Pratapsingh Rane, MLA
2. Shri Nilesh Cabral, MLA
3. Shri Luizinho Faleiro, MLA
4. Shri Digambar Kamat, MLA
5. Shri Pravin Zantye, MLA
6. Shri Aleixo R. Lourenco, MLA
7. Shri Deepak Pauskar, MLA
8. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition
9. Shri Rohan Khaunte, Minister for Revenue
10. Shri Pratapsingh Rane, MLA
11. Shri Churchill Alemao, MLA
12. Shri Isidore Fernandes, MLA
13. Shri Nilesh Cabral, MLA
Shri Aleixo R. Lourenco, MLA moved an amendment to Clause 4, 5 and 6.

“(1) In Clause 4 of the Goa Land Revenue Code (Amendment) Bill, 2007 the inserted new sections 37A and 37B shall be deleted.
(2) In Clause 5 of the Goa Land Revenue Code (Amendment) Bill, 2007 the substituted section 38 shall be deleted.
(3) In Clause 6 of the Goa Land Revenue Code (Amendment) Bill, 2007 the amended section 39 shall be deleted.”
The amendments were put to vote and defeated.
The Motion for consideration of the Bill was put to vote and adopted.
Clauses 2 to 7, Clause 1, the enacting formula and the long title were put to vote and adopted.
The Motion for passing of the Bill was put to vote and passed.

(3) Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning moved that The Goa Town and Country Planning (Amendment) Bill, 2017 be taken into consideration;

The following Members spoke on the Bill:-

1. Shri Aleixo R. Lourenco, MLA  
2. Shri Carlos Almeida, MLA  
3. Shri Digambar Kamat, MLA  
4. Shri Milind Naik, MLA  
5. Shri Nilesh Cabral, MLA  
6. Shri Michael Lobo, Deputy Speaker  
7. Shri Churchill Alemao, MLA  
8. Shri Isidore Fernandes, MLA  
9. Shri Francisco Silveira, MLA  
10. Shri Glenn Souza Ticlo, MLA  
11. Shri Antonio Fernandes, MLA  
12. Shri Vijai Sardesai, the Hon. Minister to Town & Country Planning  
13. Shri Pratapsingh Rane, MLA  
14. Shri Manohar Parrikar, the Hon. Chief Minister  
15. Shri Pandurang Madkaikar, the Hon. Minister for Power

Shri Aleixo R. Lourenco, MLA moved an amendment to Clause 4.

“In Clause 4 of the Goa Town and Country Planning (Amendment) Bill, 2017 the section 49 shall be deleted.”
The amendment was put to vote and defeated.

The Motion for consideration of the Bill was put to vote and adopted.
Clauses 2 to 4, Clause 1, the enacting formula and the long title were put to vote and adopted.
The Motion for passing of the Bill was put to vote and passed.

(4) Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning moved that The Goa Tax on Infrastructure (Amendment) Bill, 2017 be taken into consideration;

The following Members spoke on the Bill:-

1. Shri Carlos Almeida, MLA
2. Shri Digambar Kamat, MLA
3. Shri Nilesh Cabral, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

9. **DISCUSSION FOR SHORT DURATION**

S/Shri Rajesh Patnekar, Glenn Souza Ticlo, Pravin Zantye, Nilesh Cabral and Smt Alina Saldanha MLAs raised Short Duration Motion for discussion under Rule 64 of the Rules of Procedure of the Conduct of Business of the Goa Legislative Assembly on the “Nationalization of rivers issue in the State of Goa”.

The following Members spoke:-

1. Shri Rajesh Patnekar, MLA
2. Shri Glenn Souza Ticlo, MLA
3. Smt. Alina Saldanha, MLA
4. Shri Ravi Naik, MLA
5. Shri Ramkrishna Dhavalikar, the Hon. Minister for PWD
6. Shri Luizinho Faleiro, MLA
7. Shri Aleixo R. Lourenco, MLA
8. Shri Digambar Kamat, MLA
9. Shri Churchill Alemao, MLA
10. Shri Francisco Silveira, MLA
11. Shri Nilesh Cabral, MLA
12. Shri Carlos Almeida, MLA
13. Shri Jayesh Salgaonkar, Minister for Housing
14. Shri Pandurang Madkaikar, Minister for Power
15. Shri Manohar Azgaonkar, Minister for Sports
16. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning
17. Shri Rohan Khaunte, Minister for Revenue
18. Shri Chandrakant Kavalekar, the Hon. Leader of Opposition

Shri Manohar Parrikar, the Hon. Chief Minister replied to the Debate.

10. **VALEDICTORY REMARKS BY THE HON. SPEAKER**

Dr. Pramod Sawant, the Hon. Speaker, made Valedictory remarks at the conclusion of the Session.
11. CONCLUSION

The National Anthem was played in the Legislative Assembly Hall on the conclusion of the Session. The Fourth Session, of the Seventh Legislative Assembly of the State of Goa, which commenced on the 13th December, 2017, was adjourned sine die at the conclusion of the Session on the 18th December, 2017 at 10.05 PM.

STATEMENT I

1. QUESTIONS

During the Session, 242 notices of Starred and 461 notices of Unstarred Questions were received thus amounting to a total of 703 Questions. Out of the 242 Starred Questions which were received, 200 Starred Questions were admitted and 16 Starred Questions were replied orally. The replies to the rest of the 184 Starred and 445 Unstarred Questions were laid on the Table of the House. 1 Starred Question was postponed to the next Session.

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<th>Statistical information of Starred Questions of Fourth Session 2017</th>
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STATEMENT NO. 3

3. BILLS ASSENTED

The Assent of the Hon. Governor of Goa to the following 16 Bills passed by the Seventh Legislative Assembly were reported by the Secretary, Legislature, on the 13th December, 2017:

<table>
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<tr>
<th>Sl. No.</th>
<th>Bills Assented by the Hon. Governor of Goa</th>
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4. **GOVERNMENT BILLS PASSED BY THE HOUSE**

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<th>Sl. No.</th>
<th>Title of the Bill</th>
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<th>Date of Introduction of the Bill</th>
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